

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4393  
ANSWERED ON:21.12.2011  
ARREARS OF NON-TEACHING EMPLOYEES OF AMU  
Tirkey Shri Manohar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether all the non-teaching employees of the Aligarh Muslim University (AMU) have been paid full arrear of their salaries consequent upon the implementation of Sixth Pay Commission in accordance with the directives of the Government of India;
- (b) if so, the details thereof;
- (c) the details of the non-teaching employees who have been paid full and partial arrears, and the reasons for making partial payments; and
- (d) the time by which the payment of full arrears are likely to be made?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.D.PURANDESWARI)

(a) & (b): Aligarh Muslim University (AMU) has informed that consequent upon the implementation of Sixth Pay Commission, arrears of salaries amounting to Rs. 45,23,10,307/- have been paid to all its non-teaching employees.

(b) & (d): There are two categories of non-teaching employees in the University one where the employees were working in the Government approved i.e. core pay scales in respect of the posts held by them and the other where the employees are working with personal pay scales i.e. higher pay scales than the scale attached to the post. Full payment has been made to the former category of employees while payments to the latter category have been made by treating them in the core pay scale of the post held by them as per instructions of University Grants Commission (UGC). The pay of these employees is being re-fixed as per guidelines issued by UGC in the appropriate scale of pay in view of the Modified Assured Career Progression (MACP) Scheme and the resulting arrears is expected to be paid by 31/3/2012.